

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 10/RP/2024**

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : NTPC Ltd.

Respondents : WBSEDCL and 5 ors.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Parties Present : Shri. Karthikeyan, Advocate, NTPC

**Record of Proceedings**

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the hearing of the petition was adjourned.

2. Review Petition shall be listed for hearing on **28.11.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

